

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2998**  
TO BE ANSWERED ON 12.03.2020

**SETTING UP OF SOLAR PV POWER PLANTS**

2998. SHRI RITESH PANDEY

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has proposed to set up solar PV power plants by Government Producers and if so, the details thereof;
- (b) the details of financial assistance provided to the companies under the said programme by the Government, company-wise;
- (c) whether there are any Power Purchase Agreements also involved in manufacturing of solar PV power plants and if so, the details of such companies; and
- (d) the details of financial share between both the private and public companies to undertake the said project?

**ANSWER**

THE MINISTER OF STATE (I/C) FOR NEW & RENEWABLE ENERGY, POWER and MoS  
for SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) & (b) The Government, through Ministry of New & Renewable Energy (MNRE), is implementing CPSU Scheme Phase-II Scheme (Government Producer Scheme) for setting up grid-connected Solar Photovoltaic (PV) Power Projects through Central Public Sector Undertakings (CPSUs)/ State PSUs/ Government Organisations, with Viability Gap Funding (VGF) support, for self-use or use by Government/ Government entities, either directly or through Distribution Companies (DISCOMS).

The details of financial assistance (VGF) for which the successful bidders (Government Producers) are eligible under CPSU Scheme Phase-II, are given at **Annexure-I**. Under CPSU Scheme Phase-II, till date, MNRE has released Rs. 319 crore to SECI (including SECI's charges at 1% of VGF).

(c) & (d) The Solar Energy Corporation of India, a Central Public Sector Enterprise under the administrative control of Ministry of New & Renewable Energy (MNRE), has recently concluded bidding for a manufacturing linked Solar PV Power tender. The names of the two successful bidders, both private companies, under the said tender are (i) M/s Azure Power India Pvt. Limited; and (ii) M/s Adani Green Energy Four Limited.

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Annexure-I referred to in reply to parts (a) & (b) of Lok Sabha Unstarred Question No. 2998 for reply on 12.03.2020

Details of financial assistance (VGF) for which the successful bidders (Government Producers) are eligible under CPSU Scheme Phase-II

**Tranche-I:**

Sl. No.	Bidder's Name	VGF per MW, quoted by the bidder/ Govt. Producer (INR)	Allotted Solar PV Project Capacity (MW)	Total VGF eligible for the project (INR)	VGF amount released by MNRE to SECI till 29.02.2020
1	NHDC Ltd.	55,00,000	25	13,75,00,000	6,87,50,000
2	The Singareni Collieries Company Limited	60,00,000	90	54,00,00,000	27,00,00,000
3	Assam Power Distribution Company Limited	68,00,000	30	20,40,00,000	10,20,00,000
4	Delhi Metro Rail Corporation Limited	69,75,000	3	2,09,25,000	1,04,62,500
5	Nalanda University	69,95,555	5	3,49,77,775	1,74,88,888
6	NTPC Limited	70,00,000	769	538,30,00,000	269,15,00,000
7	<b>Total</b>		<b>922</b>	<b>632,04,02,775</b>	<b>316,02,01,388</b>
8	SECI's charges at 1% of VGF				3,16,02,014
9	<b>Total funds released by MNRE to SECI</b>				<b>319,18,03,402</b>

**Tranche-II:**

Sl. No.	Bidder's Name	VGF per MW, quoted by the bidder/ Govt. Producer (INR)	Allotted Solar PV Project Capacity (MW)	Total VGF eligible for the project (INR)	VGF amount released by MNRE to SECI till 29.02.2020
1	The Singareni Collieries Company Limited	68,00,000	81	55,08,00,000	0
2	Indore Municipal Corporation	68,80,000	100	68,80,00,000	0
3	NTPC Limited	70,00,000	923	646,10,00,000	0
	<b>Total</b>		<b>1104</b>	<b>769,98,00,000</b>	<b>0</b>